

- (23) Order No. Vacant Land case No. 56 dated 23.11.1974 in the case of M/s. Pankaj and Co., Rajkot.
- (24) Order No. VCT-land-Case No. 47 dated 29.11.1974 in the case of Saitesh Engineering Works, Rajkot.
- (25) Order No. Vacant-land case No. 46 dated 3.12.1974 in the case of M/s. Transister Power Clock Industry of Morvi in the District of Rajkot.
- (26) Order No. Vacant-land case No. 45 dated 5.12.1974 in the case of M/s. Mavji Kanji and Bros., Rajkot.
- (27) Order No. Vacant-land case No. 57 dated 7.12.1974 in the case of M/s. Rajesh Oil Industry, Rajkot.
- (28) Order No. Vacant-land case No. 51 dated 9.12.1974 in the case of M/s. Parbha Cement Pipe Production of Upleta in the District of Rajkot.
- (29) Order No. Vacant-land case No. 80 dated 9.12.1974 in the case of M/s. Forge and Forge Pvt. Ltd, Rajkot.
- (30) Order No. LND/VCT-6367 dated 25.11.1974 in the case of Shri Madhucant Vinlal Desai of Ankleshwar Distt. Broach.
- (31) Order No. LND/VCT-6261-dated 29.11.1974 in the case of the Gujarat Paints Maktampur, Taluka Broach, Distt. Broach.
- (32) Order No. LND/VCT/6369 dated 29.11.1974 in the case of Syed Plastic Industries Bholard, Distt. Broach.
- (33) Order No. TNC/VCT/SR-207- Ws.-29.11.1974 in the case of Shri Ramanlal Bapujibhai Patel Nadiad, Distt. Kaira.
- (34) Order No. LND N-27/6 dated 28.11.1974 in the case of

Thakore Panchal and Co.,
Kalol, Distt. Mehsana.

- (35) Order No. Land (2) (c) 3167 dated 23.11.1974 in the case of Shri Mahavir Corporation, Junagarh.
- (ii) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above Orders and (ii) for not laying the Hindi versions thereof [Placed in Library. See No. LT-8962/75]

ANNUAL REPORT OF SALAR JUNG MUSEUM BOARD HYDERABAD FOR 1972-73, VICTORIA MEMORIAL (AMNDT) RULES, 1974 AND INDIAN MUSEUM RECRUITMENT (SECOND AMNDT) RULES, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year, 1972-73. [Placed in Library. See No. LT-8963/75].
- (2) A Copy of the Victoria Memorial (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 112 in Gazette of India dated the 25th January, 1975, issued under section 5 of the Victoria Memorial Act., 1903. [Placed in Library. See No. LT-8964/75]
- (3) A copy of the Indian Museum Recruitment (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1335 in Gazette of India dated the 14th December, 1974, under sub-section (3) of section 15A of the Indian Museum Act, 1910. [Placed in Library. See No. LT- 8965/75]